

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 8991 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Dr. Manash Baruah
District & Sessions Judge,
Nalbari

Dated Guwahati, the 25th August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJNB/ 5836 dated 22.08.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to travel to Aurangabad (Maharashtra) via Mumbai and then to Jaisalmar via Jaipur (Rajasthan) and return from Jaipur to Guwahati, along with your wife and two children, w.e.f 21.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 8991-8994 /A.
Copy to:-

Dated 25th August, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

24/8/23

REGISTRAR(VIGILANCE)

24/08/2023